



Government of Jammu & Kashmir
Department of Forest, Environment & Ecology,
Civil Secretariat
www.jkforestadm.nic.in

Notification,

Jammu, the 3rd February, 2017

SRO 45 .- In exercise of the powers conferred by sub-section(3) of section 7 of the Jammu and Kashmir State Non-Biodegradable Material (Management, Handling & Disposal) Act, 2007, and in supersession of Notification SRO 182 of 2008, dated 18th June, 2008, the Government after consultation with the Prescribed Authority (J&K State Pollution Control Board) hereby impose ban on the manufacture, stocking, distribution, sale and use of polythene carry bags, plastic sheets or like, cover made of plastic sheet, plastic packaging and multilayered packaging less than fifty microns in thickness within the territorial limits of the State of Jammu and Kashmir.

“ Provided that this notification shall not be applicable to the Health Care Establishment to the extent of the use of polythene carry bags for handling and disposal of bio medical waste as per Bio Medical Waste (Management and Handling) Rules.”

This notification shall come into force after thirty days from the date of publication in the Government Gazette.

By order of the Government of Jammu and Kashmir.

Sd/-

(Muhammad Afzal)IAS,
Commissioner/Secretary to Government,
Forest, Environment & Ecology Department.

NO:- FST/Lit/PCB/167/2016

Dated: 03.02.2017.

Copy to the:-

1. Ld. Advocate General, J&K State Jammu.
2. All Financial Commissioners.
3. Director General, Police, J&K Jammu.
4. Principal Secretary to the Hon'ble Chief Minister.
5. All Principal Secretaries to Government_____.
6. Principal Secretary to the Hon'ble Governor.
7. All Commissioner/Secretaries to Government.
8. Secretary to the Government_____.
9. Pr. Chief Conservator of Forests, J&K Jammu.
10. Chairman, State Pollution Control Board.
11. All Head of Departments.
12. Vice Chairman Jammu Development Authority, Jammu/Srinagar.

(Handwritten signature)

